

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009344/2023	MURASID KHAN @ JUMA VS STATE OF ODISHA	SARBESWAR SAHOO VS	PIPLI /285 /2022 () //
2	BLAPL/0009345/2023	GOMILEL ANAND VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	PARLAKHEMUNDI /127 /2023 () //
3	BLAPL/0009346/2023	ASHISH KUMAR RAY @ ASHU VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	NAYAPALLI P.S. /123 /2023 () //
4	BLAPL/0009347/2023	VIJAY BHAN VS UNION OF INDIA (NCB)	SUDHANSU SEKHAR DASH VS	NCB BHUBANESWAR /6 /2021 () //
5	BLAPL/0009348/2023	SANDEEP SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ADVA /93 /2021 () //
6	BLAPL/0009349/2023	KHUSBU KUMARI SAHANI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /169 /2021 () //
7	BLAPL/0009350/2023	HARAPRASAD PRUSTY @ SHIVA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SPL.TASK FORCE /2 /2023 () //
8	BLAPL/0009351/2023	DEBASISH HAZRA VS STATE OF ODISHA	EKTA AGARWAL VS	LALBAG /294 /2020 () //
9	BLAPL/0009352/2023	SATRUGHNA BHOI @ JAGA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	BALIANTA P.S. /341 /2018 () //
10	BLAPL/0009353/2023	HRUSHIKESH BISWAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /266 /2023 () //
11	BLAPL/0009354/2023	SAURI NAHAK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /167 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0009355/2023	SUKANTA PRADHAN VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	BANKI /66 /2023 () //
13	BLAPL/0009356/2023	SEKH KARIBUL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //
14	BLAPL/0009357/2023	KANAI DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //
15	BLAPL/0009358/2023	BRAJA SENAPATI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //
16	BLAPL/0009359/2023	SUJIT PATTANDAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 () //
17	BLAPL/0009360/2023	VICKY KUMAR VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	/ /0 () //
18	BLAPL/0009361/2023	LAXMI NARAYAN PAIKARAY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHALLIKOTE /173 /2022 () //
19	BLAPL/0009362/2023	ARATA @ ARTA CHARAN JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /43 /2019 () //
20	BLAPL/0009363/2023	MANTU @ JANMEJAYA PODHA VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	KHAJURIPADA /42 /2021 () //
21	BLAPL/0009364/2023	PALASTI BEHERA @ PAULASTI BEHERA @ POULASTI BEHERA VS STATE OF ODISHA	SUBHARANTA DWIBEDI VS	/ /0 () //
22	BLAPL/0009365/2023	AJAY KUMAR VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	KHALLIKOTE /243 /2019 () //
23	BLAPL/0009366/2023	DAKTAR NATH	PRASANTA KUMAR ROUSTRAY	BARGARH RURAL /141 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0009367/2023	STATE OF ODISHA SURU NAIK	DILIP KUMAR SAHU	// MANAMUNDA /2 /2021
		VS	VS	()
25	BLAPL/0009368/2023	STATE OF ODISHA KAPILA DEEP	JAYADEBA BEHERA	// KHAPRAKHOL /204 /2020
		VS	VS	()
26	BLAPL/0009369/2023	STATE OF ODISHA GAGAN SATAPATHY	AMLAN SHAKTI PAUL	// KHURDA MODEL /153 /2023
		VS	VS	()
27	BLAPL/0009370/2023	STATE OF ODISHA JELENDRA PATRA	SOMANATH MITRA	// / /0
		VS	VS	()
28	BLAPL/0009371/2023	STATE OF ODISHA SOMANATH PUHAN @ KALIA	ANUP UDAYA SENAPATI	// NAYAPALLI P.S. /303 /2023
		VS	VS	()
29	BLAPL/0009372/2023	STATE OF ODISHA KAILASH SAHOO	ANUP UDAYA SENAPATI	// Maitri Vihar PS /205 /2023
		VS	VS	()
30	BLAPL/0009373/2023	STATE OF ODISHA PINKU @ SAMPAD DAS	AMLAN SHAKTI PAUL	// NAYAGARH /118 /2023
		VS	VS	()
31	BLAPL/0009374/2023	STATE OF ODISHA MANGALA@SONU GOUDA	ASHOK DAS	// BERHAMPUR SADAR /490 /2022
		VS	VS	()
32	CMAPL/0000604/2023	STATE OF ORISSA M/S. PRIYAMABADA CONSTRUCTIONS, SUNDARGARH.	ADV.	// / /
		VS	VS	()
33	CMAPL/0000605/2023	MAHANADI COAL FIELDS LTD., SAMBALPUR M/S. PRIYAMBADA CONSTRUCTIONS	ADV.	// / /
		VS	VS	()
34	CMAPL/0000606/2023	MAHANADI COAL FIELDS LTD. KELU CH. SAMANTSINGHA	SANTOSH KUMAR SAMANTARAYA	// / /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

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35	CMP/0000927/2023	M/S. O.F.D.C. LTD. UDAYANATH ROUT VS JUGAL ROUT	PRAKASH KUMAR MISHRA VS	// // 0 //
36	CMP/0000928/2023	DAMODAR RAY VS REBATI CHAND	RAMA CHANDRA RAY VS	// 0 //
37	CMP/0000929/2023	HURMAT BIBI VS SK. ABDU DAYAN	NIRANJAN LENKA VS	// 0 //
38	CMP/0000930/2023	BHAJAHARI SAMAL VS RAMA HARI SAMAL	DIPTENDU SUNDAR RAY VS	// 0 //
39	CONTC/0006076/2023	BINAYA TRIPATHY @ BINAYAK TRIPATHY VS SRIKANTA TARA, DIRECTOR, SC AND ST DEV. DEPT., LOKA SEVA BHAWAN, BBSR	ADV. VS	// 0 //
40	CONTC/0006077/2023	DURGA CHARAN BALIARSINGH VS ASWATHY S, IAS	ADV. VS	// 0 //
41	CONTC/0006078/2023	PRAMOD KUMAR PATEL VS ANU GARG, PRINCIPAL SECY. TO GOVT., WR DEPT., BBSR	ADV. VS	// 0 //
42	CONTC/0006079/2023	TRINATH PARIDA VS ANU GARG, PRINCIPAL SECY. TO GOVT., WR DEPT., BBSR	ADV. VS	// 0 //
43	CONTC/0006080/2023	GHASI RAM SATAPATHY VS ANU GARG, PRINCIPAL SECY. TO GOVT., WR DEPT., BBSR	ADV. VS	// 0 //
44	CONTC/0006081/2023	RAMESH KUMAR SATAPATHY VS ANU GARG, PRINCIPAL SECY. TO GOVT., WR DEPT., BBSR	ADV. VS	// 0 //
45	CONTC/0006082/2023	KEDAR KISHORE BALIARSINGH VS ANU GARG, PRINCIPAL SECY. TO GOVT., WR DEPT., BBSR	ADV. VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

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46	CONTC/0006083/2023	DILSHAD BEGUM VS D.I.G. AND COMMANDANT O.S.A.P. 3RD BATTALION, KORAPUT	RAJIB LOCHAN PATNAIK VS	// ()
47	CONTC/0006084/2023	MANOJ KUMAR MOHARANA VS HRUSIKESH BARALA, SUPT. ENGINEER, RURAL WORKS DIVISION, NAYAGARH	ADV. VS	// ()
48	CONTC/0006085/2023	DR. ABHISEK UPADHYAY VS REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY (OUAT)	IN PERSON VS	// ()
49	CONTC/0006086/2023	TRILOCHAN BEHERA VS V.V. YADAB, IAS	SAMEER KUMAR DAS VS	// ()
50	CONTC/0006087/2023	SNEHA PURNA SWAIN VS VISHAL SINGH, IAS	JNYANANANDA PANDA VS	// ()
51	CONTC/0006088/2023	DR. SAI SIKAN JENA VS SHALINI PANDIT, I.A.S.	ADV. VS	// ()
52	CONTC/0006089/2023	SAILABALA MOHAPATRA VS ASWATHY S, IAS	ADV. VS	// ()
53	CONTC/0006090/2023	GEETARANI GHADAI VS ASWATHY S, I.A.S.	ADV VS	// ()
54	CRLA/0000921/2023	RUBU @ NIRAJ PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	BHADRAK RURAL /461 /2020 () //
55	CRLA/0000922/2023	KISHAN KUMAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /26 /2017 () //
56	CRLA/0000923/2023	TRILOCHAN SAHU @ TRILOCHANA SAHU @ BABU RAJENDRA NARAYAN ROUT VS STATE OF ODISHA	VS	BADABAZAR /191 /2018 () //
57	CRLA/0000924/2023	RAMESH CHANDRA MALLICK	PRASANTA KUMAR SAHOO	SAMBALPUR VIGILANCE /12 /2012

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
58	CRLMA/0000322/2023	BASANTA KUMAR PRADHAN	SAPAN KUMAR PAL	DHAULI PS /100 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMA/0000323/2023	SHIBANI BARIK	ADV.	DHANUPALI /496 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMA/0000324/2023	SHRIPAL KOTHARI	ADV.	JONK /49 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0003669/2023	RAMAKANTA BHUTIA	MANAS RANJAN PATRA	MOTANGA /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0003670/2023	SURESH KUMAR BHUTIA	MANAS RANJAN PATRA	MOTANGA /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0003671/2023	DAMBARUDHAR@DAMBRU HARIJAN@HARPAL	BHOJARAJ SETH	BHAWANIPATNA TOWN /137 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0003672/2023	MITHUN KUMAR SWAIN	PRADEEP KUMAR KUNDU	NIALI /179 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMC/0003673/2023	DUKHISHYAM DAS	PRADEEP KUMAR KUNDU	NIALI /179 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMC/0003674/2023	MUNA@MANORANJAN SAHOO	PRADEEP KUMAR MOHAPATRA	KANIHA /99 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMC/0003675/2023	SURANJAN JENA	SUKANTA KUMAR MISHRA	SALIPUR /183 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMC/0003676/2023	MURALIDHAR NAYAK	SATYAJIT MOHAPATRA 2	SIMULIA /52 /2011
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

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69	CRLMC/0003677/2023	STATE OF ODISHA SUSHREE RANJAN PRADHAN VS GOURI SHANKAR SAMAL	KALINGA KESHARI MOHAPATRA VS	// / /0 ()
70	CRLMC/0003678/2023	JAYANTI SAHOO VS STATE OF ODISHA	KAILASH CHANDRA LENKA VS	PHULBANI TOWN /188 /2015 () //
71	CRLMC/0003679/2023	BISWAJEET SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
72	CRLMC/0003680/2023	PREMANANDA JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Maitri Vihar PS /78 /2023 () //
73	CRLMC/0003681/2023	PREMANANDA JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Maitri Vihar PS /93 /2023 () //
74	CRLMC/0003682/2023	BULU @ ANIL SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /130 /2022 () //
75	CRLMC/0003683/2023	BENUDHAR RAUL @ ROUL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAHADEV KHUNTA /61 /2018 () //
76	CRLMC/0003684/2023	RAJIB MANGARAJ @ GANDHI VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	CHANDAKA P.S. /108 /2019 () //
77	CRLMC/0003685/2023	SURENDRA NATH DAS VS STATE OF ODISHA	BALARAM PANDA VS	CHAULIAGANJA /167 /2019 () //
78	CRLMC/0003686/2023	DAKTAR MUKHI @ BASANTA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
79	CRLMC/0003687/2023	MANTU @ BIJU @ PITTEER NAIK @ NAYAK VS STATE OF ODISHA	MANOJ BIHARI DAS VS	/ /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMC/0003688/2023	LAXMAN SOREN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /143 /2020 () //
81	CRLMC/0003689/2023	KUNA KUMAR SINGH VS STATE OF ODISHA	ASHOK DAS VS	R.UDAYAGIRI /24 /2014 () //
82	CRLMC/0003690/2023	BABITA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MANCHESWAR P.S. /195 /2023 () //
83	CRLMC/0003691/2023	SASANKA DIGAL VS STATE OF ODISHA	LINGARAJ SARANGI VS	PHULBANI SADAR /120 /2022 () //
84	CRLMC/0003692/2023	ROSHAN NAHAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BAIDYANATHPUR /22 /2023 () //
85	CRLMC/0003693/2023	SUMIT KUMAR SWAIN VS STATE OF ODISHA	DEEPANKAR PANIGHAHY VS	SUNABEDA /9 /2014 () //
86	CRLMC/0003694/2023	SAYED MUSTAK ALI VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	BHARATPUR PS /301 /2023 () //
87	CRLMC/0003695/2023	BISWARANJAN ROUT VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	PATTAMUNDAI /128 /2018 () //
88	CRLMC/0003696/2023	BIDHUBHUSAN NAYAK VS STATE OF ODISHA	PRATIK DASH VS	INFOCITY PS /306 /2022 () //
89	CRLMC/0003697/2023	CHANDAN MISHRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
90	CRLMP/0001627/2023	SK. MOFIJUR RAHEMAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //
91	CRLMP/0001628/2023	RAMI ROUL	BIBHUTI BHUSHAN ROUT	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0001629/2023	PRIYABRATA SAMANTRAY	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0001630/2023	MANORANJAN SAMAL	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0001631/2023	SOBHANJALI PRADHAN	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0001632/2023	PUSPALATA SAHOO	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0001633/2023	JITEN KUMAR SETHI	SAPAN KUMAR LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0001634/2023	DURYODHAN DAS	SURYA NARAYAN MISHRA	/ /0
		VS	VS	()
		INSPECTOR-IN-CHARGE,KHANDAGIRI POLICE STATION, BBSR		//
98	CRLMP/0001635/2023	TANUJA KUMARI	DURGA PRASANNA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLREV/0000424/2023	TUKUNA@BICHITRA KUMAR SAHOO	RASHMIKANTA MAHALIK	SALIPUR /170 /2019
		VS	VS	J.M.F.C.,SALIPUR(Cuttack)
		STATE OF ODISHA		GR/0000502/2019
100	CRLREV/0000425/2023	TUKUNA@BICHITRA KUMAR SAHOO	RASHMIKANTA MAHALIK	SALIPUR /159 /2022
		VS	VS	J.M.F.C.,SALIPUR(Cuttack)
		STATE OF ODISHA		GR/0000405/2022
101	CRLREV/0000426/2023	NARENDRA PRADHAN	MANOJ KUMAR PANDA	MAHILA P.S. BUXIBAZAR /103 /2014
		VS	VS	()
		BANITA DAS		//
102	CRLREV/0000427/2023	M/S. VEDANTA COMMERCIAL, SUNDARGARH	PABITRA KUMAR NAYAK	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLREV/0000428/2023	BHUPINDER SINGH NARAYAN BEHERA VS SUPRITI BEHERA	BYOMAKESH TRIPATHY VS	// //0 ()
104	CRLREV/0000429/2023	PRASHANTA KUMAR NAYAK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// //0 ()
105	CRLREV/0000430/2023	TAPAN KUMAR NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /148 /2012 () //
106	CRP/0000028/2023	MAHENDRA KUMAR MAHARANA VS GOURI MAHARANA	SULOCHANA PATRO VS	// () //
107	CRP/0000029/2023	M/S. KALINGA SOFTWARE (P) LTD. VS AYYAGARI NAGARAJU	SUDEEP KUMAR SARANGI VS	// () //
108	DSREF/0000001/2023	STATE OF ODISHA VS NABIN DEHURY	ADV. VS	MAHULPALI /175 /2020 A.D.J.,KUCHINDA(Sambalpur) ST/0000025/2020
109	RPFAM/0000258/2023	PRATYASHA PRIYADARSHINI VS JYOTIRANJAN NAYAK	AMITAV TRIPATHY VS	// () //
110	RSA/0000361/2023	MADHU MALLIK VS RAJANI KANTA MOHANTY	KISHORE CHANDRA DASMOHAPATRA VS	// () //
111	RSA/0000362/2023	DURGESH NANDINI SAHOO VS DHIRENDRA KUMAR SAHOO	MAHESWAR MOHANTY VS	// () //
112	RVWPET/0000338/2023	SUDHANSU SEKHAR NANDA VS DURGA MADHAB MISHRA	LAXMAN PRADHAN VS	// () //
113	TRP(C)/0000264/2023	SUNITA JENA VS JADUMANI JENA	KISHORE CHANDRA KAR VS	// () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

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114	TRP(C)/0000265/2023	KIRAN RANI MAHARANA VS SUJEET PRIYADARSHI DAS	BIJAYA KUMAR DASH VS	// 0 //
115	TRP(C)/0000266/2023	MINATILATA MALICK VS DEBABRATA MALICK	SURYAKANTA DWIBEDI VS	// 0 //
116	WA/0002007/2023	STATE OF ODISHA VS BHAJAMAN MAJHI	KARUNAKAR DAS,A.S.C VS	// 0 //
117	WA/0002008/2023	STATE OF ODISHA VS KAPILENDRA DEV KHARSEL	SASWAT DAS,A.G.A VS	// 0 //
118	WA/0002009/2023	STATE OF ODISHA VS BIBHUTI KANTA DAS	SUKUMAR GHOSE, A.G.A. VS	// 0 //
119	WA/0002010/2023	STATE OF ODISHA VS PARSHURAM MISHRA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
120	WA/0002011/2023	STATE OF ODISHA VS DINABANDHU SAHOO	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
121	WA/0002012/2023	STATE OF ODISHA VS KISHORE CHANDRA BEHERA	SUKUMAR GHOSE, A.G.A. VS	// 0 //
122	WA/0002013/2023	STATE OF ODISHA VS SHAKTI PRASAD DEHURI	KARUNAKAR DAS,A.S.C VS	// 0 //
123	WA/0002014/2023	STATE OF ODISHA VS BIRABAR BHOI	KARUNAKAR DAS,A.S.C VS	// 0 //
124	WA/0002015/2023	STATE OF ODISHA VS RAMA CHANDRA PRADHAN	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
125	WA/0002016/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	WA/0002017/2023	PRALLAD CHANDRA BEHERA STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
127	WA/0002018/2023	PURNA CHANDRA BIRUA STATE OF ODISHA	SUKUMAR GHOSE, A.G.A.	//
		VS	VS	0
128	WA/0002019/2023	RAKHAL CHANDRA KUNDU STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
129	WA/0002020/2023	NIRANJAN NAYAK STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
130	WA/0002021/2023	BIJAY KUMAR CHHATAR DR. SRIBATSA KUMAR MAHAPATRA	AVIJIT MISHRA	//
		VS	VS	0
131	WA/0002022/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
132	WA/0002023/2023	DHRUBANANDA GHADEI STATE OF ODISHA	MANOJ KU KHUNTIA,A.G.A	//
		VS	VS	0
133	WA/0002024/2023	SADHU CHARAN PARIDA STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
134	WA/0002025/2023	TRILOCHAN MALLIK STATE OF ODISHA	MALAYA KETAN BALABANTARAY,A.G.A	//
		VS	VS	0
135	WA/0002026/2023	NIRANJAN MOHANTY STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
136	WA/0002027/2023	PRAJNA PRAKASH MOHANTY STATE OF ODISHA	ANAND PRAKASH DAS,A.S.C	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WA/0002028/2023	PADMANAV DAS STATE OF ODISHA VS	KARUNAKAR DAS, A.S.C. VS	// // ()
138	WA/0002029/2023	UMESH CHANDRA OJHA PRAKASH KUMAR ROUT VS	AMIT PRASAD BOSE VS	// // ()
139	WA/0002030/2023	AKADASI ROUT STATE OF ODISHA VS	KARUNAKAR DAS,A.S.C VS	// // ()
140	WA/0002031/2023	DURGAMADHAB PATI JAYAPRAKASH NARAYAN BHATTARAY VS	RABINDRA KUMAR PATNAIK VS	// // ()
141	WA/0002032/2023	PRINCIPAL SECY., PANCHAYATRAJ DEPTT. STATE OF ODISHA VS	AMIYA KUMAR MISHRA, A.G.A. VS	// // ()
142	WA/0002033/2023	NILAKANTHA SENAPATI STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
143	WA/0002034/2023	RAMESH CHANDRA DAS STATE OF ODISHA VS	MALAYA KETAN BALABANTARAY,A.G.A VS	// // ()
144	WA/0002035/2023	PRADEEP KUMAR PATTNAYAK STATE OF ODISHA VS	HARMOHAN DHAL,A.G.A VS	// // ()
145	WA/0002036/2023	LAXMAN MOHANTY STATE OF ODISHA VS	SHAKTI PRASAD PANDA,A.G.A VS	// // ()
146	WA/0002037/2023	DIBAKAR MAIKAP STATE OF ODISHA VS	MALAYA KETAN BALABANTRAY,A.G.A VS	// // ()
147	WA/0002038/2023	DULI KISKU STATE OF ODISHA VS	SHAKTI PRASAD PANDA,A.G.A VS	// // ()
		CHAKRADHAR JENA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0002039/2023	STATE OF ODISHA VS RAMESH CHANDRA BEHERA	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
149	WA/0002040/2023	STATE OF ODISHA VS JAGANNATH SAHU	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
150	WA/0002041/2023	STATE OF ODISHA VS BASANTA KUMAR PRAHARAJ	SHAKTI PRASAD PANDA,A.G.A VS	// 0 //
151	WA/0002042/2023	STATE OF ODISHA VS PRIYADARSHAN TRIPATHY	KARUNAKAR DAS, A.S.C. VS	// 0 //
152	WA/0002043/2023	STATE OF ODISHA VS PUSPANJALI SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
153	WP(C)/0026584/2023	SITAKANTA SAHU VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
154	WP(C)/0026585/2023	ABHISEK PARICHHA VS UNION OF INDIA	DHANOJ KUMAR SAHOO VS	// 0 //
155	WP(C)/0026586/2023	KAILASH CHANDRA DAS VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
156	WP(C)/0026587/2023	SANTOSH KUMAR ACHARJYA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
157	WP(C)/0026588/2023	LAXMI NARAYAN PARIDA VS CHIEF EXECUTIVE OFFICER, PRADHAN MANTRI FASAL BIMA YOJANA, GOVT. OF INDIA	HRUDANANDA TRIPATHY VS	// 0 //
158	WP(C)/0026589/2023	RAJ KISHORE BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
159	WP(C)/0026590/2023	SARASWATI PAUL	BANSHIDHAR SATAPATHY	//

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0026591/2023	RAJ KISHORE BISWAL	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0026592/2023	SACHIDANANDA ROUT	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
162	WP(C)/0026593/2023	ASESHA MOHAPATRA	MANAS RANJAN BADAJENA	//
		VS	VS	0
		UNION OF INDIA		//
163	WP(C)/0026594/2023	HRUSHIKESH NAYAK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0026595/2023	DEBASISH PUJARI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0026596/2023	GYANA RANJAN SAMAL	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0026597/2023	NARAYAN CHANDRA MAHALIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0026598/2023	ANANTA KUMAR TRIPATHY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0026599/2023	SUVENDU DAS	BISWAMBAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0026600/2023	KAMALA BEHERA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0026601/2023	HINDUSTAN COPPER LTD., KOLKATA	SIDHARTH SHANKAR PADHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0026602/2023	SIVA METAL INDUSTRIES, WEST BENGAL ATUL KUMAR JENA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// // 0 //
172	WP(C)/0026603/2023	RAJENDRA GOND VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
173	WP(C)/0026604/2023	SULAVA CHARAN DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
174	WP(C)/0026605/2023	GAJENDRA NATH BARIK VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
175	WP(C)/0026606/2023	PADMANAV MOHAPATRA VS UNION OF INDIA	LAXMIKANTA MOHANTY VS	// 0 //
176	WP(C)/0026607/2023	RANJIT KUMAR BEHERA VS BASANTI SINGH	AMIYA KUMAR MOHANTY A VS	// 0 //
177	WP(C)/0026608/2023	RANJAN KUMAR SETHY VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
178	WP(C)/0026609/2023	DURYODHAN MOHANTY VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //
179	WP(C)/0026610/2023	PRAFULLA KUMAR BEHERA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
180	WP(C)/0026611/2023	PRANATI NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
181	WP(C)/0026612/2023	BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0026613/2023	SUSANTA KUMAR ROUT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
183	WP(C)/0026614/2023	KETAKI DANDIA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
184	WP(C)/0026615/2023	RAJANIKANTA DALABEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
185	WP(C)/0026616/2023	ANANTA PRASAD BARIK VS STATE OF ODISHA	RASHMI RANJAN DAS 1 VS	// 0 //
186	WP(C)/0026617/2023	HRUSHIKESH BISWAL VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
187	WP(C)/0026618/2023	SUBASINI RATH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
188	WP(C)/0026619/2023	BIJAY KUMAR SWAIN VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //
189	WP(C)/0026620/2023	NITYANANDA TUDU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
190	WP(C)/0026621/2023	SANDEEP KUMAR MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
191	WP(C)/0026622/2023	RAGHUNATH MEHER VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
192	WP(C)/0026623/2023	BASANTA KUMAR MISHRA VS STATE OF ODISHA	RASHMI RANJAN DAS 1 VS	// 0 //
193	WP(C)/0026624/2023	BHIMASEN SINGH	SHANTI PRAKASH MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE INDIAN RAILWAYS, NEW DELHI		//
194	WP(C)/0026625/2023	SANDEEP KUMAR MEHER	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0026626/2023	DILLIP KUMAR MALLIK	P.ANUP DASH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0026627/2023	UMESH CHANDRA SWAIN	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		BIJAY LAXMI BISWAL		//
197	WP(C)/0026628/2023	BISWAJIT PATI	BUDHIRAM DAS	//
		VS	VS	0
		STATE INFORMATION COMMISSIONER, BHUBANESWAR		//
198	WP(C)/0026629/2023	RAGHUNATH MEHER	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0026630/2023	PRAMODINI MOHANTY	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0026631/2023	MADHUSUDAN BAL	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0026632/2023	KESHAB BEHERA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0026633/2023	SOUBHAGYA CHARAN PATRA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0026634/2023	SOUMYA RANJAN MAHAPATRA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
204	WP(C)/0026635/2023	SOUMYA RANJAN MAHAPATRA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0026636/2023	THE STATE OF ODISHA KESHAB BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // ()
206	WP(C)/0026637/2023	STATE OF ODISHA PRADIPTA KUMAR CHHOTRAY VS	AJAYA KUMAR MOHARANA VS	// // ()
207	WP(C)/0026638/2023	STATE OF ODISHA SOUMYA RANJAN MAHAPATRA VS	SUBHENDU KUMAR NAYAK VS	// // ()
208	WP(C)/0026639/2023	THE STATE OF ODISHA JALADHAR RAY VS	JAJATI KESHARI KHUNTIA VS	// // ()
209	WP(C)/0026640/2023	STATE OF ODISHA PRIYA RANJAN MAHAPATRA VS	SUBHENDU KUMAR NAYAK VS	// // ()
210	WP(C)/0026641/2023	THE STATE OF ODISHA SANJU NAYAK VS	JAJATI KESHARI KHUNTIA VS	// // ()
211	WP(C)/0026642/2023	STATE OF ODISHA PRIYA RANJAN MAHAPATRA VS	SUBHENDU KUMAR NAYAK VS	// // ()
212	WP(C)/0026643/2023	THE STATE OF ODISHA PRIYA RANJAN MAHAPATRA VS	SUBHENDU KUMAR NAYAK VS	// // ()
213	WP(C)/0026644/2023	THE STATE OF ODISHA PRAMILA SAHOO VS	SANJIT MISHRA VS	// // ()
214	WP(C)/0026645/2023	STATE OF ODISHA ASHOK KUMAR SAMANTRAY VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
215	WP(C)/0026646/2023	STATE OF ODISHA NILIMA SAHOO VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0026647/2023	HARI KHEMUNDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0026648/2023	UMAKANTA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0026649/2023	SATYA RANJAN SAHU VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
219	WP(C)/0026650/2023	RATIKANTA CHHOTARAY VS THE COMMNR. OF (CT AND GST), CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
220	WP(C)/0026651/2023	DAMAYANTI SAHU VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
221	WP(C)/0026652/2023	SIDDHIRIDDHI INTERNATIONAL PVT. LTD., KEONJHAR VS SUBHASISH DAS	HAIRAJEET ROY VS	// 0 //
222	WP(C)/0026653/2023	SARATA CHANDRA SAHOO VS STATE OF ODISHA	KARUNA KAR NAYAK VS	// 0 //
223	WP(C)/0026654/2023	MIRABAI PRADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
224	WP(C)/0026655/2023	ALOKA GOUDA VS STATE OF ODISHA	PREMRAJ GOUDA VS	// 0 //
225	WP(C)/0026656/2023	BIJOY KUMAR MISHRA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
226	WP(C)/0026657/2023	DR. BHAGABAN PANDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
227	WP(C)/0026658/2023	KABITA PATRA	RANJIT KESHARI SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0026659/2023	STATE OF ODISHA BASAMATI JAYPURIA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
229	WP(C)/0026660/2023	STATE OF ODISHA SURENDRANATH SAHU	RANJIT KESHARI SAMAL	//
		VS	VS	0
230	WP(C)/0026661/2023	STATE OF ODISHA KALINGA WARRIOR (PARTNERSHIP FIRM), CUTTACK	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
231	WP(C)/0026662/2023	STATE OF ODISHA D. GOPALAKRISHNAN	SAILABALA JENA	//
		VS	VS	0
232	WP(C)/0026663/2023	STATE OF ODISHA ABHIJEET BOSE	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
233	WP(C)/0026664/2023	STATE OF ODISHA SUSANTA BARAL	SAILABALA JENA	//
		VS	VS	0
234	WP(C)/0026665/2023	UNION OF INDIA SAKUNTALA MALLICK	RANJIT KESHARI SAMAL	//
		VS	VS	0
235	WP(C)/0026666/2023	STATE OF ODISHA SABITA SWAIN	RANJIT KESHARI SAMAL	//
		VS	VS	0
236	WP(C)/0026667/2023	STATE OF ODISHA SARAT KUMAR MISHRA	SAILABALA JENA	//
		VS	VS	0
237	WP(C)/0026668/2023	STATE OF ODISHA KANAKALATA MOHAPATRA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
238	WP(C)/0026669/2023	STATE OF ODISHA MADHUSMITA PRADHAN	RANJIT KESHARI SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0026670/2023	STATE OF ODISHA CHINICHETY SUBASH CHANDRA SUBUDHI VS	SAILABALA JENA VS	// // ()
240	WP(C)/0026671/2023	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	MANORANJAN PADHI VS	// // ()
241	WP(C)/0026672/2023	STATE OF ODISHA D. GOPALAKRISHNAN VS	SAILABALA JENA VS	// // ()
242	WP(C)/0026673/2023	STATE OF ODISHA BIJAYALAXMI DAS VS	ABANI KANTA DASH VS	// // ()
243	WP(C)/0026674/2023	STATE OF ODISHA PRADEEP KUMAR PALLAYIE VS	PRAKASH CHANDRA DASH VS	// // ()
244	WP(C)/0026675/2023	STATE OF ODISHA DEBA PRASAD BEHERA VS MANAGER EAST COST RAILWAY, BBSR	KUNJA SUNDAR DAS VS	// // ()
245	WP(C)/0026676/2023	BHRAMARBAR MOHANTY VS STATE OF ODISHA	ABANI KANTA DASH VS	// // ()
246	WP(C)/0026677/2023	BISHNU CHARAN BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()
247	WP(C)/0026678/2023	ARUNDHATI NANDA VS STATE OF ODISHA	ABANI KANTA DASH VS	// // ()
248	WP(C)/0026679/2023	BIRENDRA KUMAR SAMAL VS STATE OF ODISHA	ABANI KANTA DASH VS	// // ()
249	WP(C)/0026680/2023	TOFAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0026681/2023	ASALATA PATTANAYAK VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
251	WP(C)/0026682/2023	MARGARITA RAITA VS STATE OF ODISHA	NRUSINGHA CHARAN ROUT VS	// 0 //
252	WP(C)/0026683/2023	SANTOSH KUMAR JENA VS DISTRICT COLLECTOR, BALANGIR	AMITABH MISHRA VS	// 0 //
253	WP(C)/0026684/2023	HARIHAR SAHOO VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
254	WP(C)/0026685/2023	HADIBANDHU MOHARANA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
255	WP(C)/0026686/2023	MAYADHAR BEHERA VS STATE OF ODISHA	S.C.SAMAL VS	// 0 //
256	WP(C)/0026687/2023	MAHANTA SUKHRAM DAS VS STATE OF ODISHA	PADMA CHARANA KAR VS	// 0 //
257	WP(C)/0026688/2023	KABIPRASAD MOHAPATRA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
258	WP(C)/0026689/2023	BHRAMARBAR SETHI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
259	WP(C)/0026690/2023	SUPRAVA DAS VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
260	WP(C)/0026691/2023	BIJAY KUMAR MOHAPATRA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
261	WP(C)/0026692/2023	LUTURAJ KHUNTIA	BISWAJIT MOHANTY	//

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0026693/2023	THE COLLECTOR, KHORDHA SATYANARAYAN SATAPATHY	PRADEEP KUMAR DAS	//
		VS	VS	0
263	WP(C)/0026694/2023	BHABANI DASH SARANGADHAR JENA	PRADEEP KUMAR DAS	//
		VS	VS	0
264	WP(C)/0026695/2023	STATE OF ODISHA MAKARADHOJA MAJHI	RABI NARAYAN MOHANTY	//
		VS	VS	0
265	WP(C)/0026696/2023	STATE OF ODISHA JAYAKRUSHNA BARIK	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
266	WP(C)/0026697/2023	STATE OF ODISHA MADHUSUDAN BEHERA	SATYAJIT BEHERA	//
		VS	VS	0
267	WP(C)/0026698/2023	STATE OF ODISHA KSHETRAMANI PRADHAN	RABI NARAYAN MOHANTY	//
		VS	VS	0
268	WP(C)/0026699/2023	STATE OF ODISHA KAILASH CHANDRA PARIDA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
269	WP(C)/0026700/2023	STATE OF ODISHA RABIRATNA BARIK	RABI NARAYAN MOHANTY	//
		VS	VS	0
270	WP(C)/0026701/2023	STATE OF ODISHA SHIBA PRASAD MAJHI @ SIBA	SUBRAT SATPATHY	//
		VS	VS	0
271	WP(C)/0026702/2023	SPL. LAND ACQUISITION OFFICER, NUAPADA KESHAB BARIK	RABI NARAYAN MOHANTY	//
		VS	VS	0
272	WP(C)/0026703/2023	STATE OF ODISHA SHILPI BASUMALLIK	SURYAKANTA MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0026704/2023	STATE OF ODISHA TULARAM DILA VS	RABI NARAYAN MOHANTY VS	// // ()
274	WP(C)/0026705/2023	STATE OF ODISHA ANITA NAIK VS	RABI NARAYAN MOHANTY VS	// // ()
275	WP(C)/0026706/2023	STATE OF ODISHA KUMUDINI KHADIA VS	RABI NARAYAN MOHANTY VS	// // ()
276	WP(C)/0026707/2023	THE STATE OF ODISHA MOHAN SAI VS	RABI NARAYAN MOHANTY VS	// // ()
277	WP(C)/0026708/2023	STATE OF ODISHA KEDAR CHANDRA PRADHAN VS	RABI NARAYAN MOHANTY VS	// // ()
278	WP(C)/0026709/2023	STATE OF ODISHA ANIRUDHA DILA VS	RABI NARAYAN MOHANTY VS	// // ()
279	WP(C)/0026710/2023	STATE OF ODISHA NIRANJAN KARTA VS	RABI NARAYAN MOHANTY VS	// // ()
280	WP(C)/0026711/2023	STATE OF ODISHA URMILA DILA VS	RABI NARAYAN MOHANTY VS	// // ()
281	WP(C)/0026712/2023	STATE OF ODISHA GOVERNING BODY OF MANINAGA BAHUMUKHEE HIGHER SECONDARY SCHOOL, TAKARA VS	RABI NARAYAN MOHANTY VS	// // ()
282	WP(C)/0026713/2023	STATE OF ODISHA NARAYAN CHANDRA BEHERA VS	UMA CHARAN MISHRA VS	// // ()
283	WP(C)/0026714/2023	STATE OF ODISHA RAJESH KUMAR MOHAPATRA VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0026715/2023	DR. PITHA CHARAN MURMU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
285	WP(C)/0026716/2023	SAUDAMINI DASH VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
286	WP(C)/0026717/2023	RAM GOPAL PADHI VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
287	WP(C)/0026718/2023	DR. DEEPAK RAUTRAY VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
288	WP(C)/0026719/2023	UDAYANATH MANGARAJ VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
289	WP(C)/0026720/2023	M/S SAKROBOTIX LAB PVT. LTD., BBSR VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
290	WP(C)/0026721/2023	SANGITA MOHANTY VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
291	WP(C)/0026722/2023	SWAGATIKA SAHOO VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
292	WP(C)/0026723/2023	TANKADHAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
293	WP(C)/0026724/2023	DIBYAJYOTI ACHARYA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
294	WP(C)/0026725/2023	NORTH ODISHA ADVERTISERS, BALASORE VS COLLECTOR AND DM, BALASORE	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
295	WP(C)/0026726/2023	PRAMOD KUMAR LENKA	SAMEER KUMAR DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0026727/2023	ANIRUDHA NAIK	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0026728/2023	MOHAN NAIK	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0026729/2023	BIRANCHI NATH PANIGRAHI	SANGRAM KESHARI BURMA	//
		VS	VS	0
		JOINT COMMISSIONER, STATE TAX (APPEAL), CT AND GST, KORAPUT		//
299	WP(C)/0026730/2023	AGARWAL INFRABUILD PVT. LTD. CHATTISGARH	PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0026731/2023	SANJAYA KUMAR BEHERA	ABHISHEK DASH	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK		//
301	WP(C)/0026732/2023	RENULATA KAR @ RENUKA KAR	SUSANTA KUMAR NAYAK	//
		VS	VS	0
		THE DY. COMMISSIONER, CUTTACK MUNICIPAL CORPORATION		//
302	WP(C)/0026733/2023	GANESH CHANDRA PRADHAN	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0026734/2023	NANDALAL RATRE	BIJAYA KUMAR RAGADA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0026735/2023	BIDYUT BHUSAN KAR	GOPAL CHARAN MOHANTY	//
		VS	VS	0
		THE COLLECTOR, KHURDA		//
305	WP(C)/0026736/2023	SUSHREE SANGITA NAIK	BINAYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0026737/2023	SUSANTA KUMAR MOHAPATRA	BHABANI PRASAD MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0026738/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK SURENDRA BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// // ()
308	WP(C)/0026739/2023	BISHNU KUMAR KANSHAL VS COLLECTOR, BARGARH	GOPINATH MISHRA VS	// ()
309	WP(C)/0026740/2023	PABITRA KUMAR CHAMPATI VS STATE OF ODISHA	RAJJEET ROY VS	// ()
310	WP(C)/0026741/2023	BRUNDABAN JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// ()
311	WP(C)/0026742/2023	SURESH CHANDRA SAHU VS UNION OF INDIA	KURESH PRASAD DASH VS	// ()
312	WP(C)/0026743/2023	BISWAJIT SETHI VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// ()
313	WP(C)/0026744/2023	PRATIMA TRIPATHY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()
314	WP(C)/0026745/2023	JULI MOHANTA VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// ()
315	WP(C)/0026746/2023	SANJAYA KUMAR BINAYAK VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// ()
316	WP(C)/0026747/2023	BHABEDIT MOHANTA VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// ()
317	WP(C)/0026748/2023	RAJENDRA DALABEHERA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// ()

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0026749/2023	MADHUSMITA MOHANTA VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
319	WP(C)/0026750/2023	GAJENDRA PRADHAN VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
320	WP(C)/0026751/2023	BARSHA PRITEE MOHANTA VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
321	WP(C)/0026752/2023	SOUMYA RANJAN MOHANTA VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
322	WP(C)/0026753/2023	RAJ KISHORE MISHRA VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
323	WP(C)/0026754/2023	SAMBID MOHANTA VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
324	WP(C)/0026755/2023	MOHAN KUMAR MOHANTA VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
325	WP(C)/0026756/2023	BASANT KUMAR PANDA VS THE INCOME TAX OFFICER, ANGUL	BHABANI PRASAD MOHANTY VS	// 0 //
326	WP(C)/0026757/2023	SARAT CHANDRA PANDA VS REGIONAL PORVIDENT FUND COMMNR., DELHI	SISIR KUMAR PUROHIT VS	// 0 //
327	WP(C)/0026758/2023	JHUNULATA SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
328	WP(C)/0026759/2023	B.CHANDRA RAO VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
329	WP(C)/0026760/2023	GAJENDRA KUMAR NAYAK	TRILOCHAN DASH	//

ORISSA HIGH COURT**FILING REPORT AS ON :17/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0026761/2023	STATE OF ODISHA JYOTIRMAYEE BEHERA	TRILOCHAN DASH	//
		VS	VS	0
331	WP(C)/0026762/2023	STATE OF ODISHA AMULYA GOUDA	TRILOCHAN DASH	//
		VS	VS	0
332	WP(C)/0026763/2023	STATE OF ODISHA PUNI PRADHAN	BYOMAKESH TRIPATHY	//
		VS	VS	0
333	WP(C)/0026764/2023	SOUTH EASTERN RAILWAY, KOLKATA YASWANT SINGH	PRNOY MOHANTY	//
		VS	VS	0
334	WP(C)/0026765/2023	STATE OF ODISHA BISWARANJAN MOHAPATRA	TRILOCHAN DASH	//
		VS	VS	0
335	WP(C)/0026766/2023	TPNODL, BALASORE ABHIMANYU BEHERA	MANORANJAN PADHI	//
		VS	VS	0
336	WP(C)/0026767/2023	STATE OF ODISHA SARALA MALLIK	ANUPAM RATH	//
		VS	VS	0
337	WP(C)/0026768/2023	TAPASWINI MALLIK M/S. L.S.MOTORS, JAJPUR	LALIT KUMAR MAHARANA	//
		VS	VS	0
338	WP(C)/0026769/2023	STATE OF ODISHA BIDYADHAR POTHAL	BISWA PRAKASH DHAL	//
		VS	VS	0
339	WP(C)/0026770/2023	THE COLLECTOR, JAJPUR PRADEEP KUMAR NAYAK	MANORANJAN PADHI	//
		VS	VS	0
340	WP(C)/0026771/2023	STATE OF ODISHA MAHADEV KISHAN	ARUN KUMAR DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0026772/2023	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	SUKANTA KUMAR NAYAK VS	// // ()
342	WP(C)/0026773/2023	STATE OF ODISHA SNEHALATA BHUYAN @ NAYAK VS	GYANENDRA CHANDRA SWAIN VS	// // ()
343	WP(C)/0026774/2023	UNION OF INDIA HINDUSTAN COPPER LTD., KOLKATA VS	SIDHARTH SHANKAR PADHY VS	// // ()
344	WP(C)/0026775/2023	SIVA METAL INDUSTRIES, KOLKATA SUKANTI SAHOO VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0026776/2023	STATE OF ODISHA SANDHYARANI PARIDA VS	GANESH PRASAD SAMAL VS	// // ()
346	WP(C)/0026777/2023	STATE OF ODISHA ODISHA TAEKWONDO, BHADRAK VS	MD. GOLAM MADANI VS	// // ()
347	WP(C)/0026778/2023	STATE OF ODISHA SUBARNA NAYAK VS	SISIR DAS VS	// // ()
348	WP(C)/0026779/2023	STATE OF ODISHA SUSANTA KUMAR MALLIK VS	ANUP NARAYAN MOHANTY VS	// // ()
349	WP(C)/0026780/2023	THE COMMNR., COMMERCIAL TAX AND GST, ODISHA AFTAB ALAM KHAN VS	BASUDEV PUJARI VS	// // ()
350	WP(C)/0026781/2023	STATE OF ODISHA SUPERINTENDING ENGINEER (ELECTRICAL), TPSODHUR, Bhubaneswar VS	ANANDRA DASH VS	// // ()
351	WP(C)/0026782/2023	MINATI MOHAPATRA JYOTIRMAYEE MISHRA @ JYOTIRMY MISHRA VS	ANJAN KUMAR BISWAL VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0026783/2023	DR. SAI SIKAN JENA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //
353	WP(C)/0026784/2023	HEMANTA KUMAR NAHAK VS STATE OF ODISHA	SISIR KUMAR PATNAIK VS	// () //
354	WP(C)/0026785/2023	SANY HEAVY INDUSTRY INDIA PVT. LTD., PUNE VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	BAIBASWATA PANIGRAHI VS	// () //
355	ABLAPL/0008875/2023	ARATI KAMILA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /213 /2023 () //
356	ABLAPL/0008876/2023	LAXMIPRIYA BEHERA VS STATE OF ODISHA	KARUNA KAR NAYAK VS	RAMACHANDRAPUR /97 /2023 () //
357	ABLAPL/0008877/2023	SAROJ KUMAR MISHRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SUKINDA /140 /2023 () //
358	ABLAPL/0008878/2023	ARVIND SAH VS UNION OF INDIA (RAILWAY)	BIBEKANANDA MAHAPATRA VS	/ /0 () //
359	ABLAPL/0008879/2023	PABITRA KUMAR SETHI VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /114 /2023 () //
360	ABLAPL/0008880/2023	DASARATHI SAHOO @ BUNIA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /273 /2023 () //
361	ABLAPL/0008881/2023	UTTAM KUMAR ROUT VS STATE OF ODISHA	ABHISHEK DASH VS	CUTTACK VIGILANCE /20 /2023 () //
362	ABLAPL/0008882/2023	ROHIT PRADHAN VS STATE OF ODISHA	SK. KALIM UDDIN VS	GOP /336 /2023 () //
363	ABLAPL/0008883/2023	MANAS PARIDA @ KALU	KABIRAJ PRADHAN	CHANDAPUR /112 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0008884/2023	SK. DHANI	MANORANJAN KHATUA	DHENKANAL SADAR /572 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0008885/2023	JYOTI RANJAN NAYAK @ JYOTI PRAKAS NAYAK @ ANIL KUMAR RAUT		BHADRAK RURAL /493 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0008886/2023	RASHMITA JENA	SIDDHARTH GOUTAM DAS	GANGAPUR (ASKA) /570 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0008887/2023	ASANA PARIDA	DUSHMANTA SAHOO	FATEGARH /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0008888/2023	PRAFULLA DALAI	SATYABRATA DASH	KUAKHIA /271 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0008889/2023	HARENDRA KUMAR JENA	BIKRAM KESHARI MOHANTY	BADAGODA P.S. /354 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0008890/2023	PURUSOTTAM ROUT	GOPINATH MISHRA	BALIAPAL /155 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0008891/2023	TAPAN KUMAR BISWAL	PRANAB RANJAN CHHATOI	BANKI /266 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0008892/2023	BENUDHAR OJHA	GOKULANANDA PADHI	MADHUPATNA /275 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0008893/2023	SISIR @ SISIR KUMAR JENA	KABIRAJ PRADHAN	JANKIA P.S. /257 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0008894/2023	SAHADEV BALA @ SAHADEB BALA	GOPINATH MISHRA	MALKANGIRI /431 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0008895/2023	STATE OF ODISHA PURNA CHANDRA DAS VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /73 /2023 ()
376	ABLAPL/0008896/2023	STATE OF ODISHA GAGAN BEHERA VS	SHRADHASHREE ROURAY VS	// BARANGA /292 /2023 ()
377	ABLAPL/0008897/2023	STATE OF ODISHA NARAJ BENIYA VS	DEEPANKAR PANIGRAHY VS	// KORAPUT TOWN /174 /2023 ()
378	ABLAPL/0008898/2023	STATE OF ODISHA SIPUN JENA @ AUROBINDA JENA VS	SUBHRANSU BHUSAN MOHANTY VS	// BALASORE SADAR /230 /2023 ()
379	ABLAPL/0008899/2023	STATE OF ODISHA KAMAL LOCHAN NAIK VS	JAYADEBA BEHERA VS	// PATNAGARH /68 /2023 ()
380	ABLAPL/0008900/2023	STATE OF ODISHA MD.HARSHAD @ HASRAT ALLI KHAN VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /462 /2023 ()
381	ABLAPL/0008901/2023	STATE OF ODISHA BISWANATH BAG VS	BIJAYA KUMAR RAGADA VS	// JHARBANDH /113 /2023 ()
382	ABLAPL/0008902/2023	STATE OF ODISHA BIDYUT MISHRA @ BUBUN VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /71 /2023 ()
383	ABLAPL/0008903/2023	STATE OF ODISHA MD.KUTUBUDHN KHAN VS	AMLAN SHAKTI PAUL VS	// //0 ()
384	WPC(OA)/0003080/2014	STATE OF ODISHA SUDARSAN BEHERA VS	M/S UMESH CHANDRA MOHANTY, B.K. SWAIN, T. SAHOO, P.K./MISHRA VS	// ()
385	WPC(OAC)/0001148/2012	STATE OF ODISHA BALARAM PALEI VS	M/S L.K. MOHANTY, B.K. JENA VS	// ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :17/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	12/2023 MA/1019/2001	STATE-MP	
2	22/2023 CRLLP/56/2023	STATE OF ODISHA-MP	SIDHARTH SANKAR MOHAPATRA, A.S.C.
3	23/2023 CRLLP/41/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C. (VIGILANCE)
4	24/2023 CRLLP/47/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C.(VIGILANCE)
5	25/2023 CRLLP/48/2022	STATE OF ODISHA(VIG)-MP	SANGARM DAS, S.C.(VIG.)
6	37/2023 CRP/28/2023	MAHENDRA KUMAR MAHARANA-MP	SULOCHANA PATRO
7	38/2023 CRP/29/2023	M/S. KALINGA SOFTWARE (P) LTD.-MP	SUDEEP KUMAR SARANGI
8	246/2023 CMAPL/604/2023	M/S. PRIYAMABADA CONSTRUCTIONS, SUNDARGARH-MP	
9	247/2023 CMAPL/605/2023	M/S. PRIYAMBADA CONSTRUCTIONS-MP	ADV.
10	272/2023 CRLMP/2423/2022	TAPAN KUMAR KALASI-MP	MD.RIAZ
11	279/2023 TRP(C)/265/2023	KIRAN RANI MAHARANA-MP	BIJAYA KUMAR DASH
12	280/2023 TRP(C)/264/2023	SUNITA JENA-MP	KISHORE CHANDRA KAR
13	281/2023 TRP(C)/266/2023	MINATILATA MALICK-MP	SURYAKANTA DWIBEDI
14	317/2023 RVWPET/338/2023	SUDHANSU SEKHAR NANDA-MP	LAXMAN PRADHAN
15	318/2023 RVWPET/338/2023	SUDHANSU SEKHAR NANDA-MP	LAXMAN PRADHAN
16	346/2023 CONTC/4725/2023	PRASANTA KUMAR DAS-MP	M/S. ACHYUTANANDA PATTANAIK
17	585/2023 CRLREV/424/2023	TUKUNA@BICHITRA KUMAR SAHOO-MP	RASHMIKANTA MAHALIK
18	586/2023 CRLREV/425/2023	TUKUNA@BICHITRA KUMAR SAHOO-MP	RASHMIKANTA MAHALIK
19	587/2023 CRLREV/426/2023	NARENDRA PRADHAN-MP	MANOJ KUMAR PANDA
20	588/2023 CRLREV/427/2023	M/S. VEDANTA COMMERCIAL, SUNDARGARH-MP	PABITRA KUMAR NAYAK
21	589/2023 CRLREV/427/2023	M/S. VEDANTA COMMERCIAL, SUNDARGARH-MP	PABITRA KUMAR NAYAK
22	590/2023 CRLREV/428/2023	NARAYAN BEHERA-MP	BYOMAKESH TRIPATHY
23	591/2023 CRLREV/429/2023	PRASHANTA KUMAR NAYAK-MP	BIDYALOK MOHAPATRA
24	592/2023 CRLREV/430/2023	TAPAN KUMAR NAIK-MP	PARTHA SARATHI DAS
25	593/2023 CRLREV/430/2023	TAPAN KUMAR NAIK-MP	PARTHA SARATHI DAS
26	675/2023	THE MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SUBRATISAN TRIPATHY

27	FAO/283/2023 676/2023	STATE OF ODISHA-MP	
28	FAO/693/2019 907/2023	UDAYANATH ROUT-MP	PRAKASH KUMAR MISHRA
29	CMP/927/2023 907/2023	MADHU MALLIK-MP	KISHORE CHANDRA DASMOHAPATRA
30	RSA/361/2023 908/2023	HURMAT BIBI-MP	NIRANJAN LENKA
31	CMP/929/2023 908/2023	MADHUSUDAN MOHARANA-MP	KALPATARU MISHRA
32	RSA/38/2023 909/2023	BHAJAHARI SAMAL-MP	DIPTENDU SUNDAR RAY
33	CMP/930/2023 1114/2023	ANIL KUMAR PATRA @ ULU-MP	SURYAKANTA DASMOHAPATRA
34	BLAPL/8332/2023 1408/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
35	MACA/546/2023 1409/2023	SABITA DANDASENA-MP	
36	MACA/524/2019 1410/2023	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD. MP	DILIP KUMAR
37	MACA/754/2019 1523/2023	PRASANNA RANA @ PRASANNA KUMAR RANA-MP	BIDHUBHUSANA MOHAPATRA
38	ABLAPL/1379/2020 1524/2023	SATYANARAYAN MAHAPATRA-MP	
39	ABLAPL/6780/2023 1525/2023	PRAKASH CHANDRA KARAN@PRAKASH KARAN@KANHA-MP	
40	ABLAPL/6498/2023 1526/2023	SOLO @ SULA BEHERA-MP	
41	ABLAPL/16276/2022 1527/2023	NIBEDITA MISHRA-MP	
42	ABLAPL/3085/2023 1528/2023	DILLIP KUMAR SAHU-MP	
43	ABLAPL/6929/2020 1529/2023	MAHENDAR ORAM-MP	DEVASHIS PANDA
44	ABLAPL/8664/2023 1970/2023	KISHAN KUMAR-MP	MOHENDRA KUMAR MOHAPATRO
45	CRLA/922/2023 1971/2023	KISHAN KUMAR-MP	MOHENDRA KUMAR MOHAPATRO
46	CRLA/922/2023 1972/2023	TRILOCHAN SAHU @ TRILOCHANA SAHU @ BABU-MP	RAJENDRA NARAYAN ROUT
47	CRLA/923/2023 1973/2023	TRILOCHAN SAHU @ TRILOCHANA SAHU @ BABU-MP	RAJENDRA NARAYAN ROUT
48	CRLA/923/2023 1974/2023	RAMESH CHANDRA MALLICK-MP	PRASANTA KUMAR SAHOO
49	CRLA/924/2023 1975/2023	RAMESH CHANDRA MALLICK-MP	PRASANTA KUMAR SAHOO
50	CRLA/924/2023 2569/2023	DAMBARUDHAR@DAMBRU HARIJAN@HARPAL-MP	BHOJARAJ SETH
51	CRLMC/3671/2023 2570/2023	MUNA@MANORANJAN SAHOO-MP	PRADEEP KUMAR MOHAPATRA
52	CRLMC/3674/2023 2571/2023	MURALIDHAR NAYAK-MP	SATYAJIT MOHAPATRA 2
53	CRLMC/3676/2023 2572/2023	CHINTAMANI BAG-MP	
54	CRLMC/3183/2023 2573/2023	BISWAJEET SAHU-MP	PRASANTA KUMAR NANDA
55	CRLMC/3679/2023 2574/2023	KALI SAHU-MP	
56	CRLMC/2915/2023 2575/2023	BENUDHAR RAUL @ ROUL-MP	BHABANI SHANKAR DASPARIDA
57	CRLMC/3683/2023 2576/2023	SURENDRA NATH DAS-MP	BALARAM PANDA
	CRLMC/3685/2023		

58	2577/2023 CRLMC/1218/2023	CHHAYAKANT ACHARYA-MP	RANJIT MOHANTY
59	2578/2023 CRLMC/3687/2023	MANTU @ BIJU @ PITTER NAIK @ NAYAK-MP	MANOJ BIHARI DAS
60	2579/2023 CRLMC/3689/2023	KUNA KUMAR SINGH-MP	ASHOK DAS
61	2580/2023 CRLMC/3690/2023	BABITA SAHOO-MP	AKSHAYA KUMAR SAHOO
62	2581/2023 CRLMC/3691/2023	SASANKA DIGAL-MP	LINGARAJ SARANGI
63	2582/2023 CRLMC/3853/2022	CHITTARANJAN SAHOO-MP	
64	2583/2023 CRLMC/1824/2020	ABHISEK PANDA-MP	SURYAKANTA DWIBEDI
65	2584/2023 CRLMC/3461/2023	RABINDRA KUMAR SAHIS-MP	PRASANTA KUMAR ROUSTRAY
66	2585/2023 CRLMC/3633/2023	BIJAY KUMAR KANSAL-MP	SIDHARTHA DAS
67	2586/2023 CRLMC/3695/2023	BISWARANJAN ROUT-MP	RAMESH CHANDRA SWAIN
68	2587/2023 CRLMC/3696/2023	BIDHUBHUSAN NAYAK-MP	PRATIK DASH
69	2588/2023 CRLMC/3697/2023	CHANDAN MISHRA-MP	SANJIB KUMAR BHANJADEO
70	5419/2023 WA/2007/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
71	5420/2023 WA/2007/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
72	5421/2023 WA/2007/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
73	5422/2023 WA/2009/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
74	5423/2023 WA/2009/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
75	5424/2023 WA/2009/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
76	5425/2023 WA/2010/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
77	5426/2023 WA/2010/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
78	5427/2023 WA/2010/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
79	5428/2023 WA/2008/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
80	5429/2023 WA/2011/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
81	5430/2023 WA/2011/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
82	5431/2023 WA/2011/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
83	5432/2023 WA/2008/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
84	5433/2023 WA/2008/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
85	5434/2023 WA/2012/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
86	5435/2023 WA/2012/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
87	5436/2023 WA/2012/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
88	5437/2023 WA/2013/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
89	5438/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C

90	WA/2013/2023 5439/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
91	WA/2013/2023 5440/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
92	WA/2014/2023 5441/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
93	WA/2014/2023 5442/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
94	WA/2015/2023 5443/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
95	WA/2014/2023 5444/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
96	WA/2015/2023 5445/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
97	WA/2015/2023 5446/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
98	WA/2017/2023 5447/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
99	WA/2016/2023 5448/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
100	WA/2016/2023 5449/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
101	WA/2017/2023 5450/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
102	WA/2016/2023 5451/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
103	WA/2017/2023 5452/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
104	WA/2018/2023 5453/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
105	WA/2018/2023 5454/2023	STATE OF ODISHA-MP	SUKUMAR GHOSE, A.G.A.
106	WA/2018/2023 5455/2023	DR. SRIBATSA KUMAR MAHAPATRA-MP	AVIJIT MISHRA
107	WA/2021/2023 5456/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
108	WA/2019/2023 5457/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
109	WA/2019/2023 5458/2023	SUDHIR CHARAN BEHERA-MP	GOBINDA CHANDRA DAS
110	WA/514/2022 5459/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
111	WA/2019/2023 5460/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
112	WA/2020/2023 5461/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
113	WA/2020/2023 5462/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
114	WA/2020/2023 5463/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
115	WA/2022/2023 5464/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
116	WA/2022/2023 5465/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
117	WA/2022/2023 5466/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
118	WA/2024/2023 5467/2023	STATE OF ODISHA-MP	MANOJA KU KHUNTIA,A.G.A
119	WA/2023/2023 5468/2023	STATE OF ODISHA-MP	MANOJA KU KHUNTIA,A.G.A
120	WA/2023/2023 5469/2023	STATE OF ODISHA-MP	MANOJA KU KHUNTIA,A.G.A

121	5470/2023 WA/2024/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
122	5471/2023 WA/2024/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
123	5472/2023 WA/2025/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
124	5473/2023 WA/2025/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
125	5474/2023 WA/2025/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
126	5475/2023 WA/2026/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
127	5476/2023 WA/2026/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
128	5477/2023 WA/2026/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
129	5478/2023 WA/2029/2023	PRAKASH KUMAR ROUT-MP	AMIT PRASAD BOSE
130	5479/2023 WA/2027/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
131	5480/2023 WA/2027/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
132	5481/2023 WA/2027/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
133	5482/2023 WA/2028/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
134	5483/2023 WA/2028/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
135	5484/2023 WA/2028/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
136	5485/2023 WA/1949/2023	CHHABINDRA KUMAR JENA-MP	DILLIP KUMAR SAHOO
137	5486/2023 WA/1949/2023	CHHABINDRA KUMAR JENA-MP	DILLIP KUMAR SAHOO
138	5487/2023 WA/2030/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
139	5488/2023 WA/2030/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
140	5489/2023 WA/2030/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
141	5490/2023 WA/2032/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
142	5491/2023 WA/2032/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
143	5492/2023 WA/2032/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
144	5493/2023 WA/2034/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
145	5494/2023 WA/2034/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
146	5495/2023 WA/2034/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTARAY,A.G.A
147	5496/2023 WA/2035/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
148	5497/2023 WA/2035/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
149	5498/2023 WA/2036/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
150	5499/2023 WA/2036/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
151	5500/2023 WA/2036/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
152	5501/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

153	WA/2033/2023 5502/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
154	WA/2033/2023 5503/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
155	WA/2033/2023 5504/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
156	WA/2037/2023 5505/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
157	WA/2037/2023 5506/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
158	WA/2037/2023 5507/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
159	WA/2038/2023 5508/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
160	WA/2038/2023 5509/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
161	WA/2038/2023 5510/2023	PRAKASH KUMAR ROUT-MP	AMIT PRASAD BOSE
162	WA/2029/2023 5511/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
163	WA/2039/2023 5512/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
164	WA/2039/2023 5513/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
165	WA/2039/2023 5514/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
166	WA/2040/2023 5515/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
167	WA/2040/2023 5516/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
168	WA/2040/2023 5517/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
169	WA/2041/2023 5518/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
170	WA/2041/2023 5519/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
171	WA/2041/2023 5520/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
172	WA/2042/2023 5521/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
173	WA/2042/2023 5522/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
174	WA/2042/2023 5523/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
175	WA/2043/2023 5524/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
176	WA/2043/2023 5525/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
177	12705/2023	KUNTI SINDHIRIA-MP	
178	WP(C)/25203/2023 12706/2023	SUVENDU DAS-MP	BISWAMBAR MOHANTY
179	WP(C)/26599/2023 12707/2023	RANJAN KUMAR SETHY-MP	LAXMIKANTA MOHANTY
180	WP(C)/26608/2023 12708/2023	PRAFULLA KUMAR BEHERA-MP	LAXMIKANTA MOHANTY
181	WP(C)/26610/2023 12709/2023	BIRENDRA KUMAR BEHERA-MP	MANORANJAN PADHI
182	WP(C)/26612/2023 12710/2023	SUSANTA KUMAR ROUT-MP	ALOK KUMAR PANDA
183	WP(C)/26613/2023 12711/2023	KETAKI DANDIA-MP	SANTOSH KUMAR NANDA
	WP(C)/26614/2023		

184	12712/2023 WP(C)/25651/2023	AMBALLA KRISHNA KUMAR-MP	
185	12713/2023 WP(C)/26617/2023	HRUSHIKESH BISWAL-MP	MANORANJAN PADHI
186	12714/2023 WP(C)/26618/2023	SUBASINI RATH-MP	BISWABIHARI MOHANTY
187	12715/2023 WP(C)/26619/2023	BIJAY KUMAR SWAIN-MP	SANJEEV UDGATA
188	12716/2023 WP(C)/26621/2023	SANDEEP KUMAR MEHER-MP	ABHILASH MISHRA
189	12717/2023 WP(C)/26620/2023	NITYANANDA TUDU-MP	SATYAJIT MOHAPATRA
190	12718/2023 WP(C)/3369/2023	KISHOR CHANDRA ROUT-MP	SIDHARTHA MISHRA 1
191	12719/2023 WP(C)/26625/2023	SANDEEP KUMAR MEHER-MP	ABHILASH MISHRA
192	12720/2023 WP(C)/26626/2023	DILLIP KUMAR MALLIK-MP	P.ANUP DASH
193	12721/2023 WP(C)/26628/2023	BISWAJIT PATI-MP	BUDHIRAM DAS
194	12722/2023 WP(C)/26627/2023	UMESH CHANDRA SWAIN-MP	DWARIKA PRASAD MOHANTY
195	12723/2023 WP(C)/26629/2023	RAGHUNATH MEHER-MP	ABHILASH MISHRA
196	12724/2023 WP(C)/15161/2023	SHAKUNTALA DEVI AGARWAL-MP	
197	12726/2023 WP(C)/26637/2023	PRADIPTA KUMAR CHHOTRAY-MP	AJAYA KUMAR MOHARANA
198	12727/2023 WP(C)/26639/2023	JALADHAR RAY-MP	JAJATI KESHARI KHUNTIA
199	12728/2023 WP(C)/27984/2020	RUPAK KUMAR JATI-MP	G.N.PADHI
200	12729/2023 WP(C)/26641/2023	SANJU NAYAK-MP	JAJATI KESHARI KHUNTIA
201	12730/2023 WP(C)/26652/2023	SIDDHIRIDDHI INTERNATIONAL PVT. LTD., KEONJHAR-MP	RAJJEET ROY
202	12731/2023 WP(C)/24895/2023	GAGAN BEHARI DASH-MP	
203	12732/2023 WP(C)/12859/2022	SUNIL KUMAR PATEL-MP	BIYOTKESH MOHANTY, MERU SAGAR SAMANTRAY
204	12733/2023 WP(C)/26661/2023	KALINGA WARRIOR (PARTNERSHIP FIRM), CUTTACK-MP	PRABODHA CHANDRA NAYAK
205	12734/2023 WP(C)/26671/2023	SANTOSH KUMAR NAYAK-MP	MANORANJAN PADHI
206	12735/2023 WP(C)/26683/2023	SANTOSH KUMAR JENA-MP	AMITABH MISHRA
207	12736/2023 WP(C)/26682/2023	MARGARITA RAITA-MP	NRUSINGHA CHARAN ROUT
208	12737/2023 WP(C)/26686/2023	MAYADHAR BEHERA-MP	S.C.SAMAL
209	12738/2023 WP(C)/26687/2023	MAHANTA SUKHRAM DAS-MP	PADMA CHARANA KAR
210	12739/2023 WP(C)/26693/2023	SATYANARAYAN SATAPATHY-MP	PRADEEP KUMAR DAS
211	12740/2023 WP(C)/21410/2023	GOLAPI BARIHA @ GOLAPI BHOI-MP	
212	12741/2023 WP(C)/32386/2021	GOLAPI BARIHA @ GOLAPI BHOI-MP	
213	12742/2023 WP(C)/26703/2023	SHILPI BASUMALLIK-MP	SURYAKANTA MOHAPATRA
214	12743/2023 WP(C)/3882/2021	MANOJ KANTA-MP	AKSHAYA KUMAR SAHOO
215	12744/2023	GOVERNING BODY OF MANINAGA BAHUMUKHEE HIGH SCHOOL, TAKARA-MP	ERSECONDAARY SCHOOL, TAKARA-MP

216	WP(C)/26712/2023 12745/2023	PRAKASH MOHARANA-MP	SAMEER KUMAR DAS
217	WP(C)/20963/2023 12746/2023	DOLAMANI KUNAR-MP	M/S.AMAR KUMAR MOHANTY
218	WP(C)/3121/2016 12747/2023	NARAYAN CHANDRA BEHERA-MP	UMA CHARAN MISHRA
219	WP(C)/26713/2023 12748/2023	RAJESH KUMAR MOHAPATRA-MP	AMIT PRASAD BOSE
220	WP(C)/26714/2023 12749/2023	ASHOK KUMAR SAMANTARAY-MP	
221	WP(C)/13422/2023 12750/2023	SURENDRA PANIGRAHI-MP	GOPAL PRASAD JENA
222	WP(C)/14623/2023 12751/2023	RAM GOPAL PADHI-MP	SISIR KUMAR PUROHIT
223	WP(C)/26717/2023 12752/2023	DR. DEEPAK RAUTRAY-MP	HARIPAD MOHANTY
224	WP(C)/26718/2023 12753/2023	UDAYANATH MANGARAJ-MP	MANORANJAN PADHI
225	WP(C)/26719/2023 12754/2023	M/S SAKROBOTIX LAB PVT. LTD., BBSR-MP	PITAMBAR ACHARYA
226	WP(C)/26720/2023 12755/2023	SANGITA MOHANTY-MP	SIBANARAYAN BISWAL
227	WP(C)/26721/2023 12756/2023	M/S SAKROBOTIX LAB PVT. LTD., BBSR-MP	PITAMBAR ACHARYA
228	WP(C)/26720/2023 12757/2023	SWAGATIKA SAHOO-MP	SIBANARAYAN BISWAL
229	WP(C)/26722/2023 12758/2023	JAYANANDA BEHERA-MP	SURYAKANTA DASH
230	WP(C)/26210/2023 12759/2023	NORTH ODISHA ADVERTISERS, BALASORE-MP	BHABANI SANKAR TRIPATHY (1)
231	WP(C)/26725/2023 12760/2023	DIBYAJYOTI ACHARYA-MP	SIBANARAYAN BISWAL
232	WP(C)/26724/2023 12761/2023	M/S ODISHA MOTORS, ANGUL-MP	SIDHARTHA PRASAD DAS
233	WP(C)/22982/2023 12762/2023	AGARWAL INFRABUILD PVT. LTD. CHATTISGARH-MP	PITAMBAR ACHARYA
234	WP(C)/26730/2023 12763/2023	BIRANCHI NATH PANIGRAHI-MP	SANGRAM KESHARI BURMA
235	WP(C)/26729/2023 12764/2023	SANJAYA KUMAR BEHERA-MP	ABHISHEK DASH
236	WP(C)/26731/2023 12765/2023	RENULATA KAR @ RENUKA KAR-MP	SUSANTA KUMAR NAYAK
237	WP(C)/26732/2023 12766/2023	JAYANANDA BEHERA-MP	SURYAKANTA DASH
238	WP(C)/26210/2023 12767/2023	GANESH CHANDRA PRADHAN-MP	LAXMIKANTA MOHANTY
239	WP(C)/26733/2023 12768/2023	NANDALAL RATRE-MP	BIJAYA KUMAR RAGADA
240	WP(C)/26734/2023 12769/2023	NANDALAL RATRE-MP	BIJAYA KUMAR RAGADA
241	WP(C)/26734/2023 12770/2023	SUSANTA KUMAR MOHAPATRA-MP	BHABANI PRASAD MOHANTY
242	WP(C)/26737/2023 12771/2023	SURENDRA BEHERA-MP	RAJJEET ROY
243	WP(C)/26738/2023 12772/2023	PABITRA KUMAR CHAMPATI-MP	RAJJEET ROY
244	WP(C)/26740/2023 12773/2023	BISWAJIT SETHI-MP	BHABANI PRASAD MOHANTY
245	WP(C)/26743/2023 12774/2023	PRATIMA TRIPATHY-MP	BISWABIHARI MOHANTY
246	WP(C)/26744/2023 12775/2023	SANJAYA KUMAR BINAYAK-MP	BHABANI PRASAD MOHANTY
	WP(C)/26746/2023		

247	12776/2023 WP(C)/26750/2023	GAJENDRA PRADHAN-MP	BHABANI PRASAD MOHANTY
248	12777/2023 WP(C)/26753/2023	RAJ KISHORE MISHRA-MP	BHABANI PRASAD MOHANTY
249	12778/2023 WP(C)/26756/2023	BASANT KUMAR PANDA-MP	BHABANI PRASAD MOHANTY
250	12779/2023 WP(C)/15377/2023	M/S. S.N.KANUNGO INFRASTRUCTURE, CUTTACK-MP	PAMI RATH
251	12780/2023 WP(C)/26301/2023	THE AUTHORISED SIGNATORY, ICICI LOMBARD GENERAL INSURANCE CO. LTD., CBSR-MP	SUDHAKAR SARKIN
252	12781/2023 WP(C)/23264/2023	RANJUNATH JENA-MP	NALINI KANTA SAHOO
253	12783/2023 WP(C)/26764/2023	YASWANT SINGH-MP	PRONOY MOHANTY
254	12784/2023 WP(C)/26767/2023	SARALA MALLIK-MP	ANUPAM RATH
255	12785/2023 WP(C)/26766/2023	ABHIMANYU BEHERA-MP	MANORANJAN PADHI
256	12786/2023 WP(C)/26768/2023	M/S. L.S.MOTORS, JAJPUR-MP	LALIT KUMAR MAHARANA
257	12787/2023 WP(C)/26770/2023	PRADEEP KUMAR NAYAK-MP	MANORANJAN PADHI
258	12788/2023 WP(C)/3952/2022	SOUDAMINI DEBI-MP	LAXMIKANTA MOHANTY
259	12789/2023 WP(C)/26778/2023	SUBARNA NAYAK-MP	SISIR DAS
260	12790/2023 WP(C)/26779/2023	SUSANTA KUMAR MALLIK-MP	ANUP NARAYAN MOHANTY
261	12791/2023 WP(C)/26781/2023	SUPERINTENDING ENGINEER (ELECTRICAL), TPSODL, JESURH-MP	PIANDRA DASH
262	12792/2023 WP(C)/26783/2023	DR. SAI SIKAN JENA-MP	SAUBHAGYA KUMAR SAMAL
263	12793/2023 WP(C)/26785/2023	SANY HEAVY INDUSTRY INDIA PVT. LTD., PUNE-MP	BAIBASWATA PANIGRAHI
264	12794/2023 WP(C)/12658/2023	ARUN KUMAR MANDAL-MP	